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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1331/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Satyaprakash Aggarwal & Ors.
V/s.
Vistar Metal Industries Pvt. Ltd.

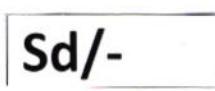
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	GIRISH THANVI	ADVOCATE FOR APPLICANT	

ORDER

CP No.1331/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 28.11.2017.

 **Sd/-**

V. NALLASENAPATHY
Member(Technical)

 **Sd/-**

B. S. V. PRAKASH KUMAR
Member (Judicial)